(Open Court)

## CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

This the 20th day of December, 2018

Present:

HON'BLE MS. AJANTA DAYALAN, MEMBER-A. HON'BLE MR. RAKESH SAGAR JAIN, MEMBER-J.

C.C.P NO. 330/00043/2018 <u>IN</u> O.A NO. 330/1247/2017

Udai Bahadur Singh, aged about 62 years, Son of Late Samsher Bahadur Singh, Resident of 790/95/79, Sarvodaya Nagar, Bhardwajpuram, Allahpur, District - Allahabad.

.....Applicant.

## VERSUS

- 1. Mr. Vishwesh Chaubey, General Manager, Northern Railway, Baroda House, New Delhi.
- 2. Mr. Satish Kumar, Divisional Railway Manager, Northern Railway, Lucknow.

.... Opposite Parties

Present for the Applicant : Shri Dharmednra Tiwari

Present for Opposite Parties: Shri G.K. Tripathi

## **ORDER**

## (Delivered by Hon'ble Ms. Ajanta Dayalan, Member-A)

Learned counsel for respondents drew our attention to the order dated 12.07.2018 filed alongwith compliance affidavit and submitted that the order dated 27.10.2017 passed by this Tribunal in OA No. 330/01247/2017 has been complied with. The learned counsel for the applicant has raised no objection to

the compliance affidavit and submitted that it may accepted subject to liberty to the agitate his grievance, if any, on the original side.

2. In view of the above, contempt petition is dismissed and the notices issued to the respondents are discharged. The applicant is at liberty to file original application, if he is still aggrieved by the order of the respondents.

Member-J

Member-A

Anand...